NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.78/BB/ 2017	-	For clarifica-	230/232	Shriram Chits(Karnataka) Pvt. Ltd.
	-	tion		

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

1. Udayasker Rangazajan S Psaveenkumey Hisemalt

Fur Petitiones

Kheritan & Co. LLP

ORDER

Counsel for Petitioner is present. Matter is listed today for clarification. For further clarification list it on 05/01/2018.

Member (T)

Member (J)